

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-511

CP (CAA) No.-90/230/232/ND/2022

IN THE MATTER OF:

Nestle India Ltd.

....Applicant

SECTION

U/s 230-232

Order delivered on 07.02.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. P. Nagesh, Sr. Adv. with Mr. Anirudh Das,
Mr. Aditya Thyagarajan, Advs.
For the Respondent :
For the RD : Ms. Shankari Mishra, Ms. Niharika Tanwar, Advs.
For the IT Deptt. : Mr. Abhishek Maratha, Sr. St. Counsel, Mr. Pratyaksh
Gupta, Jr. St. Counsel

ORDER

Due to paucity of time, the matter is listed on **21.02.2023**.

**S/d-
(Court Officer)**